



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 25th November, 2009

Date of Decision: 23rd December, 2009

+ **ITA 1204/2009**

COMMISSIONER OF INCOME TAX (CENTRAL)-III DELHI

..... Appellant

Through: Mr. Sanjeev Sabharwal, Adv.

versus

NESTOR PHARMACEUTICALS LIMITED

..... Respondent

Through: Mr. C.S. Aggarwal, Sr. Adv. with
Mr. Prakash Kumar, Adv.

% **CORAM:**

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

1. Whether reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether the judgment should be reported in the Digest?

J U D G M E N T

A.K. SIKRI, J.

1. For orders see ITA No. 1154/2009.

A.K. SIKRI, J.

SIDDHARTH MRIDUL, J.

DECEMBER 23, 2009

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